

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 833 of 2013**

**With**  
**W.P.(S) No. 1212 of 2013**

-----  
**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

-----  
**10/Dated: 10<sup>th</sup> September, 2020**

Heard through VC.

As prayed for by learned counsel for the petitioners,  
put up these case on 22<sup>nd</sup> September, 2020, under the  
heading for "Final Disposal".

Amardeep/

**(Deepak Roshan, J.)**